

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.03.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V.Omni Projects (India) Ltd. & Anr.	Aastha Mehta	
2.	Comp. App. (AT) (Ins) No. 202 of 2021	Chandra Shekhar Ramrakhiya Vs. Radhakrishna Acua Pvt. Ltd. & Anr.	Shantnu Chourasia	
3.	Comp. App. (AT) (Ins) No. 204 of 2021	Vijisan Exports Pvt. Ltd. Vs. Cimme Jewels Ltd. & Anr.	Rudreshwar Singh	
4.	Comp. App. (AT) (Ins) No. 205 of 2021	Ace Infracity Developers Pvt. Ltd. Vs. Three C Homes Pvt. Ltd. & Ors.	Ishaan Chakrabarti	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 07 of 2021	Iceglory Communications Pvt. Ltd. & Anr. Vs. Lalit Mohan Aggarwal & Ors.	Niladree Chatterjee	Y. Suryanarayana P. Nagesh-R1 Partho Bhattacharya-R2, R3 & R4 Samant Singh-R5 & R6
6.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh
7.	Comp. App. (AT) (Ins) No. 133 of 2021	BSE Ltd. Vs. ACIL Cotton Industries Ltd.	Surekha Raman	

8.	Comp. App. (AT) (Ins) No. 134 of 2021	BSE Ltd. Vs. KCCL Plastic Ltd.	Surekha Raman	
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12:00 Noon

For Hearing

9.	Comp. App. (AT) (Ins) No. 276 of 2020 Part Heard	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
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12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 416 of 2020 Part Heard	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma Shivanshu-R1 R.D. Choudhary-R2
11.	Comp. App. (AT) (Ins) No. 647 of 2020 Part Heard	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr. With	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
12.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020 Part Heard	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors. With	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
13.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020 Part Heard	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	Vishal Ganda

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2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar